### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 2137 TO BE ANSWERED ON 31<sup>ST</sup> JULY, 2018

### **FCI GODOWNS IN RAJASTHAN**

#### 2137. DR. KARAN SINGH YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether a number of godowns of the Food Corporation of India in Rajasthan are not functioning properly;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any steps have been taken to make these godowns properly functional; and
- (d) if so, whether any fund has been provided/earmarked by the State Government/ Central Government for the same?

# A N S W E R MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): No, Madam.

(b), (c) & (d): All the 36 owned godowns of Food Corporation of India (FCI) are functional in Rajasthan and funds are allocated every year by FCI for maintenance of its owned godowns. An amount of Rs 7.08 Cr was allocated by FCI for repairs and maintenance of its owned godowns in Rajasthan during 2017-18.

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